

(d) Changes in number are intimated to the subscribers concerned at once. The rest are informed.

- (1) by the subscribers themselves.
- (2) by the enquiry operator when rung up.
- (3) by issue of Directory.

#### AIR ACCIDENTS

\*73. **Shri B. D. Shastri:** Will the Minister of **Communications** be pleased to lay a statement on the Table of the House showing:

- (a) the total number of air accidents in India during the period from the 1st August to the 31st December, 1954;
- (b) the total number of lives lost in these accidents;
- (c) whether the causes of all the accidents were investigated; and
- (d) if so, how many of these accidents were due to the negligence and carelessness of either pilots or of the ground engineers?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) to (d). I lay on the Table of the Lok Sabha a statement giving requisite information. [See Appendix I, annexure No. 21.]

#### SUGAR PRODUCTION

\*75. **Shri V. Missir:** Will the Minister of **Food and Agriculture** be pleased to state:

- (a) the total production of white sugar in the country during the period from the 1st April to the 31st December, 1954; and
- (b) how these figures compare with those of the corresponding periods in 1952-53 and 1953-54?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) and (b). The total quantity of white sugar produced from 1st April to 31st December in each of the years 1952, 1953 and

1954, was as under:—

Year	Production (tons)
1952	5,36,295
1953	4,31,908
1954	3,94,506

#### NATIONAL WELFARE BOARD FOR SEAFARERS

\*79. { **Shri R. N. Singh:**  
**Shri Radha Raman:**

Will the Minister of **Transport** be pleased to refer to the reply given to starred question No. 338 on the 1st September, 1954 and state:

- (a) whether any decision has since been taken for the setting up of a National Welfare Board for seafarers;
- (b) what will be the main functions of this Board; and
- (c) who will be the members thereof?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The National Maritime Board referred to in my answer to starred question No. 338 has not yet been set up. A National Welfare Board for seafarers to advise the Government of India on matters relating to the welfare of seafarers is, however, being established.

(b) and (c). The functions and composition of the National Welfare Board for seafarers are embodied in a Government resolution, a copy of which is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 22.]

#### NEW RAILWAY LINES

\*80. **Shri Damar:** Will the Minister of **Railways** be pleased to state whether Government propose to construct a new Railway line through the Adivasi areas of Rajasthan and Madhya Bharat?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** It is presumed that the hon. Member is referring to the Southern undeveloped portions of Rajasthan and Madhya